

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**CP- 806/2017 in
OA-1510/2017
MA-1633/2017**

New Delhi this the 19th day of January, 2018

**HON'BLE MR. JUSTICE PERMOD KOHLI, CHAIRMAN
HON'BLE MR. K.N. SHRIVASTAVA, MEMBER (A)**

1. Tahsin, S/o Sh. Allanur
Aged-58 Yrs.
R/o Vill & PO: Pilkhuwa,
Distt.Hapur (UP).
2. Ram Bharosi Meena S/o Sh. Bhamal Meena
Aged-49 Yrs.
R/o Railway Colony, Pilkhuwa,
Quarter No.12A.
3. Rahamat Khan S/o Sh. Imami Khan
Aged-54 Yrs.
R/o Railway Colony, Pilkhuwa,
Quarter No.13A.
4. Sher Mohammed S/o Sh. Revermal Sakka
Aged-45 Yrs.
R/o Railway Colony, Pilkhuwa,
Quarter No.12B.
5. Gajender Singh S/o Sh. Jai Pal Singh
Aged-51 Yrs.
R/o Vill : Mukimpur Mandhya,
PO : Pilkhuwa, Ghaziabad (UP).
6. Kuldeep Sharma S/o Sh. Rajkumar Sharma,
Aged-29 Yrs.
R/o Vill & PO : Lumd, Distt. Bagpat, UP.
7. Ranjeet Singh S/o Sh. Gajesh Singh
Aged-56 Yrs.
R/o Lala Mohammad Pur,
Near Koshik Inter College,
H.No.107, Meerut Cantt. (UP).
8. Shiv Kumar S/o Sh. Ayodhya Prasad,
Aged-57 Yrs.
R/o H.No.51, Rana Topkhana Chowk,
Bala Gunj, Bari Road, Lucknow.
9. Bhopal Singh S/o Sh. Balvir

Aged-29 Yrs.
 R/o Vill : Kudiagarhi, PO : Dassna,
 Distt. Ghaziabad, UP.

10. Rajender Kumar S/o Sh. Tara Chand
 Aged-32 Yrs.
 R/o Hindal Pur, PO : Galband,
 Distt. Hapur (UP).
11. Ram Phal S/o Sh. Raje Ram
 Aged-54 Yrs.
 R/o Vill : Gandla, PO : Kanhaura,
 Distt. Rewari (Haryana).
12. Mahesh Yadav S/o Sh. Bhagwandeen
 Aged-26 Yrs.
 R/o E-6-D, Railway Colony Hapur,
 Distt. Hapur (UP).
13. Rizwan Ali S/o Sh. Aijazuddin
 Aged-28 Yrs.
 R/o Vill : Kamalpur, PO : Fagauta,
 Distt. Hapur (UP).
14. Satender Pal S/o Sh. Dev Karan
 Aged-28 Yrs.
 R/o Vill : Hindlapur, PO : Galband,
 Distt. Hapur (UP).
15. Rakesh Kumar S/o Sh. Budh Singh
 Aged-41 Yrs.
 R/o M-130, Sector-23, Sanjay Nagar, Ghaziabad.
16. Govind Ram Meena S/o Sh. Lal Meena
 Aged-42 Yrs.
 R/o Vill : Kishorpur, PO : Pawragarhi,
 Teh – Wazirpur, Distt. Sawai Madho Pur,
 Rajasthan. .. Petitioners

(through Ms. Neelima for Sh. U. Srivastava)

Versus

1. Smt. Manju Gupta,
 General Manager
 Northern Railway, Baroda House,
 New Delhi.
2. Sh. A.K. Singhal,
 The Divisional Railway Manager Moradabad,
 Northern Railway, Moradabad Civil Lines,
 Near Kapoor Company, Moradabad.

3. Sh. R.P. Singh, Divisional Engineer
O/o the DRM Northern Railway,
Moradabad Civil Lines
Near Kapoor Company, Moradabad. .. Respondents
(through Sh. V.S.R. Krishna with Sh. A.K. Srivastava)

ORDER (ORAL)

Hon'ble Mr. Justice Permod Kohli, Chairman

The only direction issued by this Tribunal was to dispose of the representation of the petitioners. Learned counsel for the respondents, Sh. V.S.R. Krishna has placed on record a copy of the order dated 28.08.2017 whereby claim of the petitioners has been disposed of.

2. In this view of the matter, nothing survives. Proceedings dropped. Needless to say, that the petitioners shall have the liberty to challenge the order, if aggrieved.

**(K.N. SHRIVASTAVA)
MEMBER (A)**

/ns/

**(JUSTICE PERMOD KOHLI)
CHAIRMAN**